#### LOK SABHA UNSTARRED QUESTION NO.1206 TO BE ANSWERED ON 2<sup>nd</sup> MAY, 2016

### FUEL SUPPLY TO AIRLINE COMPANIES

1206. SHRI ASHWINI KUMAR CHOUBEY :

# पैट्रोलियम और प्राकृतिक गैस मंत्री Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the Government has permitted/proposes to permit private oil companies to supply fuel to airline companies;
- (b) if so, the details thereof, company-wise; and
- (c) the likely benefits of the said move to the airline companies in the country?

## <u>A N S W E R</u>

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

### MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) : The Government has granted authorization to private oil companies, namely; M/s Reliance Industries Limited (RIL) and M/s Shell India Markets Private Limited for marketing of Aviation Turbine Fuel (ATF), in accordance with the provisions of Marketing Resolution No.P-23015/1/2001-Mkt dated 8<sup>th</sup> March, 2002.

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